

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 217/TT/2020

Date: 14.6.2021

To,

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval under Regulation 86 of the CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) revision of tariff of 2004-09 and 2009-14 periods (ii) truing up of transmission tariff of 2014-19 period, and (iii) determination of transmission tariff of 2019-24 tariff period for 2 assets under “Fixed Series Compensation on 400 kV lines” in Southern Region.

Sir,

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.7.2021:

- a) Computation of revision of tariff of 2004-09 and 2009-14 tariff periods in Excel linked format;
- b) Whether any of the assets covered in the instant petition has been de-capitalized or asset not in use during 2014-19 and 2019-24 periods? If so, provide details such as date of decapitalization/date since when the asset is not put to use, gross block and cumulative depreciation till the date of de-capitalization.
- c) Clarify whether the entire scope of work defined under “Fixed Series

Compensation on 400 kV lines” in Southern Region has been completed and is covered in the instant petition. Details/ status of remaining under construction elements/ assets covered in the transmission system/ project, if any, may be submitted.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Rajendra Kumar Tewari)
Bench Officer